

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 2737/2023

KALLU ALIAS ARUN

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 143953/2023 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 143955/2023 - EXEMPTION FROM FILING O.T.

Date : 02-07-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANMOHAN
HON'BLE MR. JUSTICE K. VINOD CHANDRAN
(PARTIAL COURT WORKING DAYS BENCH)

For Appellant(s) : Mr. Rishi Kapoor, AOR

For Respondent(s) : Mr. Vishwa Pal Singh, AOR
Mr. Mukesh Kumar, Adv.
Mr. Srikanth Singh, Adv.
Mr. Akash, Adv.
Mr. Anurag Pandey, Adv.
Mr. Abhijit Singh, Adv.
Mr. Amit Kumar, Adv.UPON hearing the counsel the Court made the following
O R D E RLearned counsel for the respondent prays for an
adjournment on the ground that there has been a bereavement
in the family of learned counsel for the respondent.

Hence, list the matter after two weeks.

(NEETU SACHDEVA)
DEPUTY REGISTRAR(DIVYA BABBAR)
COURT MASTER (NSH)